

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 356 OF 2017

Dated: 21st October, 2019

In the matter of:

Tamil Nadu Spinning Mills Association

.... Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **02.12.2019**.

Court Master

NR